

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:854

ANSWERED ON:06.12.2004

PRODUCTION OF SUGARCANE

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**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of the decline in the production of sugarcane in 2003-2004 vis-à-vis the previous year alongwith the decline in the production of sugar in 2003-2004;
- (b) whether the Government proposes to provide financial assistance to the sugarcane growers;
- (c) if so, the details thereof till-date, State-wise;
- (d) whether the Government proposes to provide improved fertilizers to the sugarcane growers in order to increase production of sugarcane; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a): As per the fourth advance estimates for the year 2003-04, the production of sugarcane in 2003-04 was 236.18 million tonnes which was 45.39 million tonnes or 16% less than the production of sugarcane in 2002-03. While in 2002-03 the production of sugar was 20.13 million tonnes, in 2003-04 it has been provisionally estimated at 13.96 million tonnes.

(b) & (c): The Central Government in the Department of Agriculture & Cooperation (DAC) decided to provide one time financial assistance to State Advised Price (SAP) State Governments to mitigate the hardship of the sugarcane farmers who have not been paid cane arrears for 2002- 03 season by private sector sugar factories.

The Government of Bihar submitted a proposal for release of Rs.18.86 crore in January, 2004 and accordingly Rs.18.86 crore was released to Bihar Government as per the terms and conditions of the package.

A proposal for financial assistance of Rs.45.54 crore was submitted by the State Government of Uttaranchal. Accordingly, an amount of Rs.45.54 crore was released to the Uttaranchal Government.

Since the package was a one time assistance to clear the sugarcane arrears for season 2002-03 in SAP states, no provision of fund was made in the budget of the DAC for the year 2004-05.

(d) & (e): The Government ensures adequate availability of different types of fertilizers of right quality to the farmers under the provisions of Fertiliser Control Order (FCO), 1985. Accordingly, large number of grades of fertilizers like straight and Nitrogen-Phosphate-Potash (NPK) complexes, micro-nutrients & fortified fertilizers and 100% water soluble fertilizer for fertigation have been prescribed under FCO for use in different crops including sugarcane. In addition, the State Governments has also prescribed different grades of fertilizer Mixers as per soil specific and crop requirements.